NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/114/2016

NAME OF THE PETITIONER(S)

: K. Balagangadharan & another

NAME OF THE RESPONDENT(S)

: M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) C. Azurne [Fox Mandal & Associates] Counsel for R3, 485

Adv. Mohan Pulickkal Too Pettitioners
Adv. Naveyerran. P. Potty

3) Sindhu S.K.]

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(4) K. Rama Sam y

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ORDER

Shri Mohan Pulickkal, counsel for petitioner present. Shri K Ramasamy, for R1 & R2, Ms S Aswini, counsel for R3 to R5 and Ms S K Sindhu, counsel for R6 & R7 are present. Counsels for R1 & R2 and R6 & R7 prayed time for filing counters. R3 to R5 have already filed their counters. Petitioner is directed to serve a private notice to R8 and also assist the Bench with necessary orders of the Civil Court as submitted on the last date of hearing. Put up on 02.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)